

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TECHNO FAB MANUFACTURING LIMITED Date of Commencement of Liquidation: 05-09-2018; List of Stakeholders as on Date: 14-01-2021; Name of IP: Mr. Hrisikesh Dasgupta; Process Number: 1; Last 5 digit of registration number: 10705

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors			4	1758773111.26				NA
4	Unsecured financial creditors			3	15200101				NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)			3	415000				NA
7	Operational creditors (Government Dues)			6	45158979				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)			23	61071724.73				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	0	39	1880618915.99	0	0	0	